

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
64/252/ND/2023

IN THE MATTER OF:

Income Tax Officer-Ward 13(1), New Delhi.

...APPELLANT

Vs.

**ROC, Delhi and Ors. (M/s. Janina
Trexim India Pvt. Ltd.)**

...RESPONDENT

Section

U/s 252

**Order delivered on 15.03.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant

:Mr. Abhishek Maratha Sr SC &
Pratyaksh Gupta Jr Sc along with
Asha Gupta

For the RoC

:

ORDER

List the matter on **14.04.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)